

NOVEMBER, 2022

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(II)-4/22	M/s. Ananata Gopal Metal & Scrap Processing –Vs- M/s. Shrikrupalu Steels Pvt Ltd	B.B Panda	9437058237	bbpandaassociates@gmail.com	01.11.2022	01.11.2022
			Ex.P-774/22	Sbi Cards and payments services Ltd. – Vs- Zafar Khan	A Biswal	9643291716	Biswalaadvocate7@gmail.com	11.11.2022	11.11.2022
			CMA-09/22	Sky Automobiles – Vs- Bijay Bhusan Mohanty	A.C. Jena	993727356	Anandjena4@gmail.com	11.11.2022	11.11.2022
			CS(III)-202/22	Bank of Maharashtra – Vs- M/s. Geeta Agency	R.C. Ojha	9437207762	Rcojha.odishahighcourt@gmail.com	15.11.2022	15.11.2022
			CS(III)-203/22	Bank of Maharashtra – Vs- M/s. Smart Cool and another	R.C. Ojha	9437207762	Rcojha.odishahighcourt@gmail.com	15.11.2022	15.11.2022

			CS(III)-204/22	Union Bank of India –Vs- Mr. Imran Alam	D. Ray	9040451044	Talk2lalatendu@gmail.com	21.11.2022	21.11.2022
			Ex.P-778/22	M/s. Bajaj Finance Ltd – Vs- Prabhas Ku. Agarwal	S. Prusty	9337706672		22.11.2022	22.11.2022
			Ex.P-779/22	M/s. Bajaj Finance Ltd – Vs- Kalinga Filling Station	S. Prusty	9337706672		22.11.2022	22.11.2022
			Ex.P-780/22	M/s. Bajaj Finance Ltd – Vs- Sumaiya Agency	S. Prusty	9337706672		22.11.2022	22.11.2022
			Ex.P-781/22	M/s. Bajaj Finance Ltd – Vs- Sagarika Das and another	S. Prusty	9337706672		22.11.2022	22.11.2022
			Ex.P-782/22	M/s. Bajaj Finance Ltd – Vs- Dillip Jain	S. Prusty	9337706672		22.11.2022	22.11.2022
			CS(III)-205/22	M/s. Orissa Electric Corporation – Vs- M/s. KSS Petron Private Limited and another	B.B Panda	9437058237	bbpandaassociates@gmail.com	28.11.2022	28.11.2022
			Ex.P-793/22	Indusind Bank Ltd. –Vs- Pradeep Rout and another	S.K. Prusty	9337706672	Prustysandee p8@gmail.com	28.11.2022	28.11.2022
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 18/2022	ICICI Bank Vs Pabitra Kanhar	S.N Panda	9437134867	NA	17.11.2022	17.11.2022
			CS 19/2022	ICICI Bank Vs Laxmidhar Janhi	S.N Pattanaik	7008669643	NA	17.11.2022	17.11.2022
			CS 20/2022	ICICI Bank vs Paramananda Mallick	S.N Pattanaik	7008669643	NA	17.11.2022	17.11.2022
			CS 21/2022	ICICI Bank Vs Angada Kanhar	S.N Pattanaik	7008669643	NA	17.11.2022	17.11.2022
			CS 22/2022	ICICI Bank Vs Narayan Kanhar	S.N Pattanaik	7008669643	NA	17.11.2022	17.11.2022

Form 2**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	ARB 1/20	M/S B.B Kar Vrs M/s Mecagale Pneumatics Pvt.Ltd	S.S Padhi	02.01.2020	10.11.2022
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	C.S (III) 70/21	Punjab & Sind Bank vs Smt Joshipriya Dhal	A.K Das Vs None	18.01.20	05.11.22
			C.S (III) 202/20	State Bank Of India Vs Gyanaranjan Pradhan	N.Tripathy vrs None	03.05.20	09.11.22
			C.S (III) 56/21	Nini Mohanty Vs. Branch Manager, Canara Bank	R.K Rout Vrs S.K Mohanty	16.04.21	11.11.22
			C.S (III) 604/13	State Bank of India Vs. M/S Jeevandeep Medical Store & another	N.N Tripathy Vrs None	05.12.13	14.11.22
			C.S (III) 495/20	Union Bank of India Vs. M/s Mahima Fabricator	D.Bhardwaj vrs None	22.12.20	17.11.22
			C.S (III) 133/22	Union Bank of India Vs. M/s Mahima	D.Bhardwaj vrs	22.12.20	17.11.22

				Fabricator	None		
			C.S (III) 130/12	Kamlesh Construction Vs state	S.K Sanghaeria Vrs GP	19.04.12	18.11.22
			C.S (III) 519/15	SBI Vs Sujit Ku Sahoo	S.C Biswal Vrs None	16.05.15	14.11.22
			C.S (III) 133/22	ICICI Vs Akash Ku Sahoo	B.B Mishra vrs None	17.08.22	17.11.22
			C.S (III) 79/21	Bank of India vrs Golaka Nath Samal	L.Dash Vrs None	01.02.21	22.11.22
			C.S (III) 287/19	State Bank Of India vrs M/S Omm Maa Budhi Jagulai jewellery	P.C Moharana Vrs None	05.07.19	23.11.22
			C.S (III) 190/19	IDBI Bank Vrs Pravati Pattanaik and Another	P.K Nayak Vrs None	21.08.19	25.11.22
			C.S (III) 100/20	State Bank Of india Vrs Lokanath Agency and another.	S.K Mohanty Vrs None	16.03.20	28.11.22
			C.S (III) 3272/14	Sri Kamal Kumar Bhowsinka Vrs SNV Beverages pvt ltd	B.K Nayak & Associates Vrs S.Mishra & Associates	18.03.14	28.11.22
			C.S (III) 25/18	Punjab National Bank Vrs Shree Maa RMG Centre & another	A.K Jena vrs None	19.01.18	28.11.22
			C.S (III) 4691/14	State Bank of India ,Niali Branch Vrs, Arabinda Pradhan and another	S.C Biswal Vrs None	07.01.15	28.11.22
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 158/2020	SBI Vs Nandi Dukhi System	B.K Mohanty Vs D.hankar Rao Achary	23.09.2020	21.11.2022
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	CoCS No.1/2021	M/s Sanjay Infrastructure Development pvt. Ltd. Vrs Chandramani Behera	Silabhadra Sastry	29.07.21	NIL	14.11.22	455 days	Dismissed on the ground of res-judicata			
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	ARB P 133/2022	Epari Suresh Kumar (HUF) and two others vs. Epari Madhaba Rao and another	Sri N.P Parija Vrs Sri P.K Panda	28.09.2022	Nil	25.11.2022	48 days	Contested			
			ARB P 20/2012	Department of Water resources, Government of Odisha, Angul Vs M/S Gayatri Project Ltd.	G.P, Cuttack Vs B.P Das & associates	28.08.2012	Nil	23.11.2022	3728 days	Contested			
			CS 14/2013	TPCODL Vs M/s Hind	Sri B.Mohapatra and associates	11.01.2013	Nil	30.11.2022	3615 days	Contested			

				Metals and Industries (p) Ltd. And another	vs. A.K Pattnaik and associates								
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	IA 08/2021	Banamali Panigrahi Vs Branch Manager ,PNB	S.Ram Kumar Vs. Bijaya Kumar Pattanaik	20.04.2021	NA	04.11.2022	1 yr 7 month	contest			U/s 37 Rule 1(2) CPC
			CS 263/18	SBI, vs Sweta Silpa Pattanaik & others	B.K Mohanty Vs. Bishnu Mohan	03.09.2018	NA	05.11.2022	4 years 2 month	contest			U/o-7,R-1 of CPC
			CS 66/21	Prasananda Nayak vs Manoranjan Mohapatra	P.C Panda Vs. Susil Kumar Padhi	27.01.2021	NA	29.11.2022	1 year 10 months	contest			U/o-7,R-1 of CPC
			CS 266/20	M/s B.B Traders Vs. Fortune Metals Ltd. & Others	L.N Paty vs B.K Mohanty	01.10.2020	NA	30.11.2022	2 years 1 month	contest			U/o-7,R-1 of CPC
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	CS 189/2016	Bank of India Vrs Pradeep Ku Dugar	D.Mishra B.Hati	29.11.2016	NIL	11.11.2022	11.11.2022	Contested	NIL	NIL	NIL
			CS 423/2014	Vibgyor Structural Pvt ltd vrs State of Odisha and Others	S.N Padhi A.Senapati ,GP	22.8.2014	NIL	26.11.2022	26.11.2022	Contested	NIL	NIL	NIL

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4648	101	136	4613	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1347	Instituted-22 <u>Received on transfer-17</u> Total-39	62	1324	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	177	20	37	160	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	340	1	23	318	
TOTAL			6512	161	258	6415	